

HIGH COURT OF ORISSA: CUTTACK

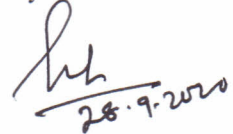
eTender Notice No. XXXIV-16/2016-20- 8662 Dated: 29.09.2020

TENDER CANCELLATION NOTICE

Tender Reference No. :XXXIV-16/2016-19-15779, Dated: 24.12.2019
TenderID :2019_HCOR_58306_1

This is for information of all concerned that the eTender for "Supply, Installation and Testing of 41 numbers of Laptops" published through eTender Notice No. XXXIV-16/2016-19-15779, Dated: 24.12.2019" in the State Government eProcurement Portal is hereby cancelled vide decision of the Hon'ble Court. The Firms who have submitted their Earnest Money Deposits as per the procedure laid down in the aforestated eTender Notice, are requested to collect the same from the Computer Section of the High Court of Orissa.

By Order



Registrar (Judicial)
High Court of Orissa, Cuttack